

Central Administrative Tribunal
Ernakulam Bench

OA No.597/2013

Friday, this the 12th day of February, 2016

CORAM

Hon'ble Mr.Justice N.K.Balakrishnan, Judicial Member
Hon'ble Mrs.P.Gopinath, Administrative Member

Dinesan M.C., 53 years
S/o Late Chothi
Working as Office Superintendent in the
office of the Senior Section Engineer (Electrical))
Ernakulam Marshalling Yard,
under Senior Divisional Electrical Engineer (General)
Trivandrum Division, Southern Railway, Trivandrum-14
Residing at Molampurath House
Irumpanam P.O., Tripunithura
Ernakulam-682 309.

Applicant

(By Advocate: Mr.Mr.R.Premchand)

Versus

1. The General Manager
Southern Railway, Headquarters' Office
Park Town P.O.Chenna.
2. The Divisional Railway Manager
Divisional Office
Trivandrum Division
Southern Railway, Thycaud, Trivandrum-14
3. The Senior Divisional Personnel Officer
Divisional Office, Trivandrum Division,
Southern Railway, Thycaud, Trivandrum-14
4. The Senior Divisional Electrical Engineer (General)
Divisional Office, Trivandrum Division
Southern Railway, Thycaud, Trivandrum-14.

(By Advocate: Mr.Thomas Mathew Nellimoottil)

The OA having been finally heard on 12th February, 2016, this Tribunal
delivered the following order on the same day:-

ORDER

By N.K.Balakrishnan, Judicial Member

When the application came up for hearing, learned counsel for the respondents placed before us a copy of the order No.09/2016/Elec./MIN dated 11.2.2016 passed by the respondents granting 3rd financial upgradation under MACP Scheme. Since the relief has been granted to the applicant, recording the same, OA is closed. However, if any other point remains to be considered, the applicant is at liberty to raise the same as and when occasion arises.


(P.Gopinath)
Administrative Member


(N.K.Balakrishnan)
Judicial Member

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